GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2830 ANSWERED ON:11.12.2012 ISSUANCE OF OBC CERTIFICATES Nishad Capt.(Retd.) Jainarayan Prasad;Ram Shri Purnmasi

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the norms fixed by the Government for issuing of Other Backward Classes (OBC) certificates in the National Capital Territory (NCT) of Delhi;

(b) whether a provision has been made to issue OBC certificates only to those persons who had been living in Delhi before 1993 and have proof thereof;

(c) if so, whether the Government has formulated any policy for issuing OBC certificates to the persons who have settled or been born in the NCT of Delhi after 1993;

(d) if so, the details thereof;

(e) whether the children born in Delhi after 1993 or living with their parents in Delhi after 1993 have no right to claim benefits meant for OBC; and

(f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLAY RAMACHANDRAN)

(a): The Government of NCT of Delhi issues OBC certificates on the basis of directions, guidelines and instruction issued by the Government of India from time to time.

(b): Yes, Madam.

(c): No, Madam.

(d): In view of (c) above, Question does not arise.

(e) & (f): As per the extant policy, the children born in Delhi after 1993 or living with their parents in Delhi after 1993, are not eligible for the benefits under OBC category.